

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3419
ANSWERED ON:16.03.2000
CONVENTION OF VOLUNTARY ORGANISATIONS AND ACTIVISTS
VILAS BABURAO MUTTEMWAR

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Convention of Voluntary Consumer Organisations and Activists was held on November 1 and 2, 1999 at Vigyan Bhavan in Delhi;
- (b) if so, the main agenda discussed in the Convention;
- (c) whether all the recommendations made in the Convention have been considered by the Government; and
- (d) if so, the steps being taken to implement them?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
(SHRI V. SREENIVASA PRASAD)

- (a): Yes, Sir. The Consumer Coordination Council, New Delhi had organized a convention at Vigyan Bhavan, New Delhi on 1st and 2nd November, 1999.
- (b): Various issues relating to `Consumer Movement towards the New Millennium` were discussed in the convention.
- (c) & (d): Resolutions were made on the following broad topics:- 1. Economic Liberalisation and its impact on Consumers 2. Good Governance and Citizen`s Charter 3. Consumer Policy, Consumer Laws and Redressal Mechanisms 4. Social and Political Changes 5. Call for total ban on all forms of tobacco advertising sponsorship The resolutions deal with topics covering wide areas involving various agencies. These are being examined.